

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CA(CAA) No.486/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st November 2017, 10.30 A.M

Name of the Company	Biswanath Hosiery Mills Ltd. & Ors		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. R. Banerji, Svr. Advocate
2. Mr. D. N. Sharma, Advocate
3. Mr. A. Agansal, Advocate
4. Ms. Rusha Saha, Advocate

} Appearing on behalf of
Applicants

Rusha Saha
21/11/17

ORDER

Ld. Counsel for the petitioners is present.

Heard. Reserved for order.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)